

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****AMRITAPUR TEA COMPANY LIMITED OPERATING TEA ESTATE/ GARDEN AT
DISTRICT – JALPAIGURI, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	Name of corporate debtor along with PAN & CIN/LLP No	Amritapur Tea Company Limited PAN - AACCA5653J GST -19AACCA5653J2ZG CIN- U01132WB1913PLC002337
2	Address of the registered office	Raipur Tea Estate, Post Office – Rangdhamali, District – Jalpaiguri, West Bengal -735121
3	URL/ Website	Not Available
4	Details of place where majority of fixed assets are located	Raipur Tea Estate, Post Office – Rangdhamali, District – Jalpaiguri, West Bengal -735121
5	Installed capacity of main products/ services	As per List of Tea Gardens covered in Baseline Survey, 2018 of the Tea Board - 500,000KG per Annum of Tea Leaves
6	Quantity and value of main products/ services sold in last financial year	As per Audited Accounts for the financial year 2021-22 the total revenue for the year was Rs. 1,69,02,547/-
7	Number of employees/ workmen	Number of Staffs – 24 Workmen: 394
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by emailing to the Resolution Professional at ibc.amritapur@gmail.com / slahiri0207@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing to the Resolution Professional at ibc.amritapur@gmail.com / slahiri0207@gmail.com
10	Last date for receipt of expression of interest	17 th February 2024
11	Date of issue of provisional list of prospective resolution applicants	27 th February 2024
12	Last date for submission of objections to provisional list	4 th March 2024
13	Date of issue of final list of prospective resolution applicants	14 th March 2024

14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 th March 2024
15	Last date for submission of resolution plans	19 th April 2024
16	Process email id to submit Expression of Interest	ibc.amritapur@gmail.com

Note: Those featuring in the Final List of Prospective Resolution Applicants issued on 07th December 2023 need not respond to this invitation since their candidature will be considered.



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Resolution Professional in the matter of **Amritapur Tea Company Limited**
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For (**Amritapur Tea Company Limited**)

Date: 01st February 2024

Place: Kolkata